

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00038/2021

DATED THIS THE 20TH DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

1.Krishnamurthy

S/o Sh. A.K. Hanumantha

Aged about 53 years,

Working as casual worker with

Temporary status

Office of Assistant Commissioner of

Central Excise and Customs

Devraj Layout, C. Block,

Davangiri, Karnataka.

2.G. Rajasekhar

S/o Sh. G. Kottarappa

Aged about 51 years,

Working as casual worker with

Temporary status

Office of Assistant Commissioner of

Central Excise and Customs

Devraj Layout, C. Block,

Davangiri, Karnataka.

...Applicants

(By Advocate Shri M.V. Krishna Mohan- on Video Conference)

V/s.

1.The Union of India

Represented by Secretary

Department of Revenue

Ministry of Finance

New Delhi. 110 001.

2.The Chief Commissioner of Central Excise
(Karnataka Circle)
C.R. Building,
Queens Road,
Bangalore –560 001.

2 The Commissioner,
Central Excise,
Customs & Service,
Belgaum.

...Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicants wishes to withdraw the Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

3. Since the Original Application itself has been dismissed as withdrawn, therefore, nothing survives in MA.No.21/2021 and the same is also disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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